

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश): चेयरमैन सर, हमारा नोटिस है। ...*(व्यवधान)*...

SHRI SUKHENDU SEKHAR RAY (West Bengal): I have given notice under Rule 267. ...*(Interruptions)*...

श्री सुरेन्द्र सिंह नागर: चेयरमैन सर, हमारा नोटिस है। ...*(व्यवधान)*...

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Petroleum and Natural Gas and related papers

THE MINISTER OF PETROLEUM AND NATURAL GAS; AND THE MINISTER OF STILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:—
 - (1) F.No.PNGRB/M(C)/62/2018, dated the 19th December, 2018, publishing the Petroleum and Natural Gas Regulatory Board (Determination of Petroleum and Petroleum Products Pipeline Transportation Tariff) Amendment Regulations, 2018.
 - (2) F. No. PNGRB/F&C/Amendment PNGRB Regulations, dated the 8th January, 2019, publishing the Petroleum and Natural Gas Regulatory Board (Levy of Fee and Other Charges) Amendment Regulations, 2018. [Placed in Library. See No. L.T. 10856/16/19]
- II. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification No. G.S.R. 1216 (E), dated the 18th December, 2018, notifying the First Statutes of the Indian Institute of Petroleum and Energy, 2018, under Section 45 of the Indian Institute of Petroleum and Energy Act, 2017. [Placed in Library. See No. L.T. 10858/16/19]

Notifications of the Ministry of Labour and Employment

श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the